

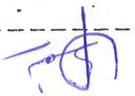
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS O 01.01.2016)

INDIAN CORPORATE LAW SERVICE

Name of Officer (in full):- SIVASH RAO DARA IAS Deputy Director Designation Date of Birth 24-01-1974

Ministry/Department/Office:- OF CORPORATE AFFAIRS Grade Pay Rs. 6600/- Present Pay Rs. 29050/-

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property- housing, lands and other buildings.	Cost and of construction / Value	If not in own name state in whose name held and his/her relationship to the Government	How acquired whether by purchase, lease ** mortgage, inheritance gift or otherwise, with date-of - acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks:
(1)	(2)	(3)	(4)	(5)	(6)	(7)
HYDERABAD	FNo. 202, B-Block Sunrise Enclave Padmalaganagar - 25 Hyderabad - 82	Rs. 20,00,000/-	In own name	Purchased by Housing Loan from S.S. Associates, Hyderabad. Rs. 37,00,000/-	Rs. 37,00,000/-	-
HYDERABAD	Flat No. 102, Hill Park Avenue Baranagar Hyderabad - 82	Rs. 42,50,000/-	In own name	Purchased by Housing Loan from S.S. Associates, Hyderabad. Rs. 87,00,000/-	Rs. 87,00,000/-	-

Signature:  Date: 15.01.2016

NOTES:

- 1) \*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) \*\*Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) Services under rule 15 (3) of the Central Civil Services (conduct) Rules, 1959 (now rule 18(1) of the CCS(Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.
- 4) The wording "no change" or "no addition" or "as the previous year" should avoided and full details provided.

*Handwritten note:* Rs. 15/1/16